

# **BUSINESS ADVISORY COMMITTEE**

(Thirteenth Lok Sabha)

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## **FORTY-FIFTH REPORT**

(Presented on 16.12.2002)

The Business Advisory Committee held a sitting on Thursday, the 12<sup>th</sup> December, 2002.

2. The Committee recommend the allocation of time to the following items of business as shown against each: -

(1) The Competition Bill, 2001. 3 hours

(Consideration and passing)

(2) The Representation of the People (Third Amendment) ½ hours  
Bill, 2002

(Consideration and passing)

3. The Committee also recommend that discussion under rule 193 on Disinvestment of Public Undertakings may be taken up on Wednesday, the 18<sup>th</sup> December, 2002.

**NEW DELHI;**  
December 12, 2002  
Agrahayana 21, 1924 (Saka)

**MANOHAR JOSHI**  
**Chairman**  
**Business Advisory Committee**